

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2676.
TO BE ANSWERED ON TUESDAY, THE 05TH AUGUST, 2025.**

BUSINESS REFORMS ACTION PLAN

2676. SHRI SHAFI PARAMBIL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:
वाणिज्य एवं उद्योग मंत्री

- (a) the current rank of the State of Kerala under the Business Reforms Action Plan (BRAP);
- (b) the detailed methodology used in the Business Reforms Action Plan (BRAP);
- (c) the difference between the Ease of Doing ranking and the BRAP System; and
- (d) the year in which latest assessment was conducted under the BRAP?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a): Department for Promotion of Industry and Internal Trade (DPIIT) does not maintain rankings for States/UTs on Ease of Doing Business. As part of the DPIIT Business Reform Action Plan (BRAP) exercise, States/UTs are assessed on the basis of their implementation of designated reform parameters into following four percentage-based categories.

1. Top Achievers – score above 90%,
2. Achievers – score between 80% to 90%,
3. Fast Movers – score between 70% to 80%, and
4. Aspirers – score below 70%

Details of state/UTs categories in BRAP 2022 Survey including Kerala are as under:

Y Category (It encompasses states and UTs with established business and citizen-centric systems)	
B2G (Business Centric reforms)	
Category	States/UTs
FAST MOVER	GUJARAT
ASPIRERS	ANDHRA PRADESH, TELANGANA, MAHARASHTRA, HARYANA, UTTAR PRADESH, UTTARAKHAND, ODISHA, HIMACHAL PRADESH, PUNJAB, MADHYA PRADESH, TAMIL NADU, KERALA, KARNATAKA, CHATTISGARH, WEST BENGAL, BIHAR, GOA, JHARKHAND, RAJASTHAN, ASSAM, DELHI, J&K

C2G (Citizen Centric reforms)	
Category	States/UTs
ASPIRERS	KERALA, GUJARAT, TELANGANA, MAHARASHTRA, TAMIL NADU, UTTARAKHAND, HARYANA, MADHYA PRADESH, ODISHA, KARNATAKA, RAJASTHAN, HIMACHAL PRADESH, ANDHRA PRADESH, UTTAR PRADESH, GOA, BIHAR, DELHI, WEST BENGAL, ASSAM, CHATTISGARH, J&K, JHARKHAND, PUNJAB
X Category {It includes northeastern states (excluding Assam) and UTs (excluding Delhi)}	
B2G (Business Centric reforms)	
Category	States/UTs
ASPIRERS	DADAR & NAGAR HAVELI AND DAMAN & DIU, TRIPURA, CHANDIGARH, MEGHALAYA, MANIPUR, MIZORAM, PUDUCHERRY, ANDAMAN & NICOBAR ISLANDS, ARUNACHAL PRADESH
C2G (Citizen Centric reforms)	
Category	States/UTs
ASPIRERS	CHANDIGARH, DAMAN & DIU, MEGHALAYA, ANDAMAN, TRIPURA, PUDUCHERRY, MIZORAM, ARUNACHAL PRADESH, MANIPUR

- (b): Business Reforms Action Plan (BRAP) is assessed through a structured three-step methodology comprising evidence submission, user data collection, and independent user feedback. States and UTs upload evidence of reform implementation on the BRAP portal, which is evaluated by DPIIT based on defined criteria. User data is submitted for a specified period and used to conduct a feedback survey through telephonic, digital, and face-to-face methods. Based on the percentage score, States and UTs are grouped into four categories: Top Achievers, Achievers, Fast Movers, and Aspirers. In the BRAP 2022, these categories were determined through 100% feedback. In BRAP 2024, 30% weightage has been assigned to evidence submission and 70% to user feedback.
- (c): Ease of doing business ranking was done by World Bank through Doing Business Report from 2002 to 2020. BRAP was conceptualized and developed in 2014 to provide a comparison on the regulatory requirements for businesses across States with a view to motivate the States towards reducing compliance burden on businesses. The BRAP ranking across States has been discontinued after the initial years. World Bank had discontinued its Doing Business Report in 2020.
- (d): The latest assessment under the BRAP was conducted for the year 2022.
